

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH AT NEW DELHI**

**O.A. No. 516 of 2025**

**IN THE MATTER OF:**

Splendor Landbase Limited & Others ...Applicant(s)

Versus

State of NCT of Delhi & Others ...Respondent(s)

**NDOH: 17.03.2026**

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**RESPONDENT No.2/DDA**

THROUGH

**DEEKSHA L. KAKAR**  
**COUNSEL FOR DDA**

B-6/58, LGF, SAFDARJUNG ENCLAVE  
NEW DELHI – 110029.

Ph. 9313119255 | deeksha.kakar@scladi.com  
Enrol.No.D/1154/2008

Place: New Delhi  
Dated: 16.03.2026

BEFORE THE NATIONAL GREEN TRIBUNAL,  
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O.A. No. 516 of 2025

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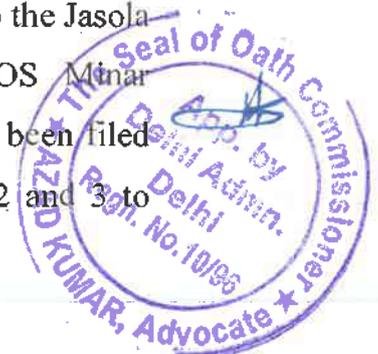
State of NCT of Delhi & Others ...Respondent(s)

AFFIDAVIT IN REPLY ON BEHALF OF RESPONDENT  
NO.2, DELHI DEVELOPMENT AUTHORITY.

I, KR. MADHURIPRASAD S/o SH. AMET PRAKASH, aged about 44 years, presently posted as SE/ECC-2/ DDA, having my office at VEKAS MENAR, NEW DELHI do hereby solemnly affirm and declare as under:

1. The Deponent is well conversant with the facts and circumstances of the case, as per the records maintained by the Department and as such is competent to swear and depose the present affidavit. The present affidavit in reply is being filed on behalf of Respondent No.2/ Delhi Development Authority ("DDA").
2. The Applicant in the above Original Application has raised a grievance against illegal dumping of garbage/solid waste on the land bearing Plot No. 2, District Centre, Jasola and on the approach road leading from Jasola Metro Station to the Jasola District Centre (near Apollo Hospital and KOS Minar Roundabout). The above Original Application has been filed seeking, *inter alia*, directions to Respondent No.2 and 3 to

*Madhu*



immediately remove all illegally dumped garbage/solid waste from the Plot and the approach road in question; and directions to Respondent No.2, being the land-owning agency, to fence or secure Plot No. 2 to prevent unauthorised entry and dumping of garbage.

3. At the very outset, the answering Respondent denies each and every averment, allegation, contention and/or ground, raised under the Application which are contrary to what is stated herein and also the documents placed on record. It is submitted that none of the allegations in the Application shall be deemed to be admitted by the DDA on the ground of non-traverse.
4. It may be pertinent to mention herein that there is a dispute pertaining to the ownership of the plot in question and proceedings with respect thereof are pending before the Hon'ble High Court of Delhi in the case titled, "*Radha Krishan Sudhar Samiti (Regd.) Versus Govt. of NCT of Delhi & Anr.*", bearing W.P(C) No. 12882 of 2019. It is further submitted that by the Order dated 23.12.2019, the Hon'ble High Court of Delhi has directed the parties to maintain a *status quo* with respect to the plot in question, in the aforesaid proceedings. The Application for vacating the order of stay/status quo is also pending before the Hon'ble Court.
5. It is submitted that various complaints have been received by the Engineering department, DDA, from Sh. Raj Kumar, Sh. Gurvinder Pal Singh and other passers by, which were forwarded by the Engineering department to the Land Management department ("LM"), DDA, for seeking

Medhini



clarification with regard to the status of land. As per the status provided by the LM department, in view of the said order directing *status quo*, DDA has not been able to take any action at the plot in question.

6. Without prejudice to the aforesaid, it is submitted that in case of overflow of garbage/malba from the plot on the adjoining road and in emergency situations like fire, DDA endeavours to clean the plot. However, the locals threaten the DDA staff stating that there is a stay operating on the plot in question and, therefore, DDA officials cannot carry out any cleaning or repair work thereon.
7. The DDA has further continuously been raising the issue of illegal dumping with the local police station. Multiple letters have been issued by the DDA to the Assistant Commissioner of Police and the Station House Officer, Sarita Vihar, raising the issue of illegal dumping by the miscreants and also requesting to provide police assistance to remove the garbage and clean the plot in view of the threats from the locals. Various requests have also been made to the Police to depute a beat constable at the area in question in order to prevent the illegal dumping. Copies of some letters have been annexed hereto as Annexure "R-1" (colly).
8. It is further submitted that the DDA has, from time to time, removed the illegally dumped garbage/malba from the site in question, however, despite best efforts, unknown miscreant people, repeatedly and illegally dump the garbage in the vacant plot and on the roadsides.

*Madhvi*



9. Furthermore, some unidentified miscreants have made it a regular habit to dump the malba during the odd hours. In view of the aforesaid, by the letter dated 11.02.2026, addressed by the DDA to the Station House Officer, Sarita Vihar, it was once again requested to depute a beat constable who shall remain vigilant in the said area, especially during the late night and early morning hours, to prevent the illegal dumping and also to take punitive actions against the offenders as per law. A copy of the letter dated 11.02.2026 is annexed hereto as **Annexure "R-2"**.
10. In addition to the above mentioned letters, DDA has also issued letters to Respondent No.3, Municipal Corporation of Delhi ("MCD"), requesting regular and effective patrolling in the concerned area with the view to issue challans against such vendors and to take strict action against the offenders in order to prevent recurrence of illegal dumping at the site in question. A copy of the letter dated 12.02.2026 addressed by the DDA to the MCD is annexed hereto as **Annexure "R-3"**.
11. The accumulated garbage/malba at Plot No. 2 has again been removed by the DDA on 24.02.2026. However, nearby unauthorised street vendors and other unidentified miscreants repeatedly dump garbage/malba on the plot in question and the adjoining road stretch. Copies of the photographs of Plot No.2 after cleaning of the said plot are annexed hereto as **Annexure "R-4" (colly)**.
12. To prevent the recurrence of the illegal dumping of garbage necessary steps towards the repair work of the boundary wall

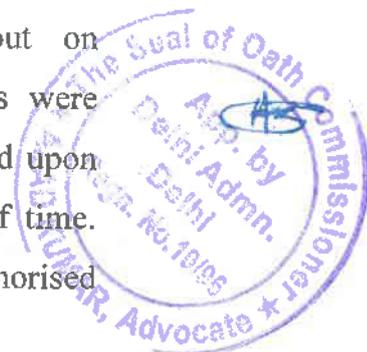
*Madhvi*



around Plot No.2, which had been illegally demolished/destroyed by unidentified miscreants. The DDA, in anticipation, has also issued a tender with respect to the repair work. It is submitted, however, that the aforesaid tender for repairing the boundary wall can only be awarded once the application for vacation of order of stay/status quo is adjudicated upon by the Hon'ble High Court of Delhi in W.P(C) No. 12882 of 2019. Furthermore, it is respectfully submitted that punitive action is also required to be taken against the illegal dumping. Vigilance is also required to be maintained, especially during night hours, in order to prevent the illegal dumping of garbage/malba.

13. DDA has also taken action to remove the unauthorised street vendors responsible for repeated dumping of garbage/malba, including regular demolition drives. The recent demolition drive was scheduled for 05.02.2026. For the said purpose, DDA addressed a letter dated 19.01.2026 to the Deputy Commissioner of Police, South District, requesting police assistance for the demolition programme scheduled on 05.02.2026. A copy of the letter dated 19.01.2026 addressed by the DDA to the Deputy Commissioner of Police, South District is annexed hereto as **Annexure "R-5"**.

14. Thereafter, the demolition drive was carried out on 05.02.2026, during which the unauthorised vendors were removed. However, many vendors have re-encroached upon the same roadsides and footpaths in a short span of time. DDA will continue to take action against the unauthorised vendors.



*Madam*

15. Furthermore, cleaning of the stretch from Apollo Metro Station to Splendor Tower is carried out by the DDA on a regular/routine basis. The sanitation work is also being regularly monitored by the DDA. Moreover, the approach road from Mathura road to Kos Minar is being cleaned and swept on a daily basis, and re-carpeting of the said road has also been done recently. Copies of the photographs of the stretch from Apollo Metro Station to Splendor Tower are annexed hereto as Annexure "R-6" (colly).

16. In view of the aforesaid facts and circumstances, it is respectfully submitted that DDA has been taking action against the illegal dumping of garbage/malba at Plot No.2 in its limited scope and capacity. The answering Respondent is accordingly refraining from filing a para-wise reply to the above Application. The answering Respondent, however, craves leave and liberty of this Hon'ble Tribunal to file a further detailed Affidavit, if so deemed necessary and directed by this Hon'ble Tribunal.



*Madhu*  
16/3/26  
DEBONENT  
अधीनस्थ अभियंता / Superintending Engineer  
पूर्वी सिविल परिमंडल-2 / ECC-2  
दिल्ली विकास प्राधिकरण / Delhi Development Authority  
नई दिल्ली-110002/New Delhi-110002

**VERIFICATION:**

Verified at Delhi on this \_\_\_\_ day of March, 2026 that the contents of the above Affidavit are true and correct to my knowledge based on the records of the Delhi Development Authority. No part of it is false, and nothing material has been concealed therefrom.

**ATTESTED**  
*Asen*  
BY OATH COMMISSIONER  
AZAD KUMAR, ADVOCATE  
NEW DELHI (INDIA)

**CABIN No.-33**  
ITO Lane, Azad Bhawan Road  
New Delhi-110002

**16 MAR 2026**

*Madhu*  
16/3/26  
DEBONENT  
अधीनस्थ अभियंता / Superintending Engineer  
पूर्वी सिविल परिमंडल-2 / ECC-2  
दिल्ली विकास प्राधिकरण / Delhi Development Authority  
नई दिल्ली-110002/New Delhi-110002



दिल्ली विकास प्राधिकरण  
कार्यालय अधिशासी अभियंता पूर्वी रस्वरखाव खंड-07,  
(पूर्वी क्षेत्र), सरिता विहार, नई दिल्ली-110076

No. F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2025-26/ 12 13

dt: 04/10/2025

To,

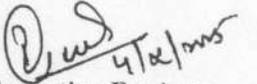
The Assistant Commissioner of Police,  
Sarita Vihar, Police Station,  
New Delhi-110076

Sub: - Regarding illegal dumping of malba on roadside around Kos Minar, Jasola.

Ref: (i) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/201	dt: 29.06.2024
(ii) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/312	dt: 05.08.2024
(iii) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/362	dt: 24.08.2024
(iv) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/635	dt: 30.11.2024
(v) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/32	dt: 09.01.2025
(vi) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/134	dt: 15.02.2025
(vii) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2025-26/310	dt: 16.04.2025
(viii) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2025-26/496	dt: 04.06.2025
(ix) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2025-26/931	dt: 21.08.2025

Please refer to this office letter dt: 29.06.2024 and subsequent reminders dt: 05.08.2024, 24.08.2024, 30.11.2024, 09.01.2025, 15.02.2025, 16.04.2025, 04.06.2025 & 21.08.2025 vide which it was informed you that various miscreant people are dumping malba on the roadsides near Kos Minar, Jasola during night hours. The activity of dumping of malba is increasing day by day and has become a serious issue. Various correspondences have already been done in this regard with SHO, Sarita Vihar with the request to depute a beat constable in the area and to instruct the beat constable to be more vigil in the area during night hours but no concrete action has been taken in this regard.

In view of above, it is requested to kindly look into this matter & issue necessary action to concern SHO, Sarita Vihar Police station for taking necessary action as per relevant clause of CrPC & IPC against the offenders.

  
Executive Engineer  
EMD-7/EZ/DDA

Copy to:

1. CE/EZ/DDA for kind information.
2. SE/ECC-2/EZ/DDA for kind information.
3. SHO/Sarita Vihar, Police Station, New Delhi-110076 with the request to take n.a. & to depute a beat constable in the area and instruct him to be more vigil during night hours and take necessary action against the offenders.
4. AE-III/EMD-7/DDA w.r.t. his report. He is further directed to pursue the matter with police.
5. AE(QRT)/EMD-7/DDA for information and necessary action.

  
Executive Engineer  
EMD-7/EZ/DDA



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दिल्ली विकास प्राधिकरण  
कार्यालय अधिशासी अभियंता पूर्वी रखरखाव खंड-07,  
(पूर्वी क्षेत्र), सरिता विहार, नई दिल्ली-110076

No. F2(54)/Encmt./AE(P)/EMD-7/EZ/DDA/2025-26/ 767

Dated: - 25/07/2025

To

The Deputy Commissioner of Police  
Delhi Police, South District  
Sarita Vihar, New Delhi-110076

**HIGH LEVEL TASK FORCE MATTER**

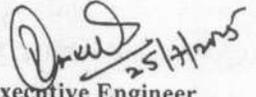
Sub: - Regarding providing Police Assistance to DDA staff to carryout demolition programme for removal of unauthorized encroachment by vendors on roadsides and footpaths all around District Centre Jasola on dt: -05.08.2025.

Please refer to the above cited subject. During site visit today it has been found that unauthorized encroachment at roadsides and footpaths all around District Centre Jasola is going on by making temporary tea stalls, dhabas, illegally parking of Vehicles by parking contractor etc. on DDA footpath due to which pedestrian are facing a lot of problem. It has been decided to organize a demolition programme for removal of unauthorized encroachment at roadsides and footpaths all around District Centre Jasola.

This operation would be held on 05.08.2025. You are requested to make available sufficiently large no. of Police Assistance along with ladies Police and Tear Gas Squad to DDA staff in order to maintain law and order situation during the Demolition Programme.

The meeting point will be, Sarita Vihar Police Station at 10:00 AM on dt: 05.08.2025

With regards,

  
25/7/2025  
Executive Engineer  
EMD-7/EZ/DDA

Copy to:

1. CE/EZ/DDA for kind information.
2. Special Commissioner of Police (Law & Order) North, 1st Floor Police (HQ), MSO building I.P. State Delhi-02, with the request that sufficient police force may be provided by the concerned DCP.
3. D.C.P (PCR) Model Town 3rd Floor P.H.Q, New Delhi 02, for kind information and necessary action.
4. The Deputy Commissioner Police, Traffic Police Grater kailash Thana Grater Kailash New Delhi-110048 to provide 5 nos. of tow away vehicles along-with sufficient no. of traffic police to tow away vehicles illegally parked on footpaths and road sides.
5. SE(HQ)/EZ/DDA for kind information & with request to depute LM/revenue staff posted in Zonal Office East Zone DDA.
6. SE/ECC-2/DDA for kind information.
7. AE-(QRT) HQ/EZ/DDA with the request to assist the demolition programme at site along with the QRT security guards.
8. EE/EMD-1 is requested to provide 1 Nos. JCB, 1 truck & 8 nos. Labour with Hammers to carry out the demolition programme on the 05.08.2025 at 10:00 AM.
9. Dy. Director/LM/SEZ/DDA, with request to depute concerned AD/Tehsildar/Kanoongo for supervision/identification of DDA land along with the legal status for facilitating the demolition program on the aforesaid date & time.
10. Executive Engineer, BSES, Pocket-H, Sarita Vihar for necessary action.
11. A.C.P Sarita Vihar new Delhi-110076, for information and necessary action.
12. A.C.P Traffic Police, for information and necessary action.
13. S.H.O Police Station, Sarita Vihar, New Delhi, 110076 with the request to arrange sufficiently large no. of police force on 05.08.2025 at 10:00 AM.
14. AE-III, AE-I/ (QRT)/EMD-7 to execute the demolition program along with QRT security guards.

EE/EMD-7/EZ/DDA



No. F2(54)/Encmt./AE(P)/EMD-7/EZ/DDA/2024-25/ 670

Dated: - 05.07.2025

To

The Deputy Commissioner of Police  
Delhi Police, South District  
Sarita Vihar, New Delhi-110076

**HIGH LEVEL TASK FORCE MATTER**

**Sub: - Regarding providing Police Assistance to DDA staff to carryout demolition programme for removal of unauthorized encroachment by vendors on roadsides and footpaths all around District Centre Jasola on dt: -22.07.2025.**

Please refer to the above cited subject. During site visit today it has been found that unauthorized encroachment at roadsides and footpaths all around District Centre Jasola is going on by making temporary tea stalls, dhabas, illegally parking of Vehicles by Parking Mafias. etc. on DDA footpath due to which pedestrian are facing a lot of problem. It has been decided to organize a demolition programme for removal of unauthorized encroachment at roadsides and footpaths all around District Centre Jasola.

This operation would be held on 22.07.2025. You are requested to make available sufficiently large no. of Police Assistance along with ladies Police and Tear Gas Squad to DDA staff in order to maintain law and order situation during the Demolition Programme.

The meeting point will be, Sarita Vihar Police Station at 10:00 AM on dt: 22.07.2025

With regards,

Executive Engineer  
EMD-7/EZ/DDA

Copy to:

1. CE/EZ/DDA for kind information.
2. Special Commissioner of Police (Law & Order) North. 1st Floor Police (HQ), MSO building I.P. State Delhi-02, with the request that sufficient police force may be provided by the concerned DCP.
3. D.C.P (PCR) Model Town 3rd Floor P.H.Q, New Delhi 02, for kind information and necessary action.
4. The Deputy Commissioner Police, Traffic Police Grater kailash Thana Grater Kailash New Delhi-110048 to provide 5 nos. of tow away vehicles along-with sufficient no. of traffic police to tow away vehicles illegally parked on footpaths and road sides.
5. SE(HQ)/EZ/DDA for kind information & with request to depute LM/revenue staff posted in Zonal Office East Zone DDA.
6. SE/ECC-2/DDA for kind information.
7. AE-(QRT) HQ/EZ/DDA with the request to assist the demolition programme at site along with the QRT security guards.
8. EE/EMD-1 is requested to provide 1 No. JCB, 1 truck & 8 nos. Labour with Hammers to carry out the demolition programme on the 22.07.2025 at 10:00 AM.
9. Dy. Director/LM/SEZ/DDA, with request to depute concerned AD/Tehsildar/Kanoongo for supervision/identification of DDA land along with the legal status for facilitating the demolition program on the aforesaid date & time.
10. Executive Engineer, BSES, Pocket-II, Sarita Vihar for necessary action.
11. A.C.P Sarita Vihar new Delhi-110076, for information and necessary action.
12. A.C.P Traffic Police, for information and necessary action.
13. S.H.O Police Station, Sarita Vihar, New Delhi, 110076 with the request to arrange sufficiently large no. of police force on 22.07.2025 at 10:00 AM.
14. AE-III, AE-I/ (QRT)/EMD-7 to execute the demolition program along with QRT security guards.

Executive Engineer  
EMD-7/EZ/DDA



दिल्ली विकास प्राधिकरण  
कार्यालय अधिशासी अभियंता पूर्वी रखरखाव खंड-07,  
(पूर्वी क्षेत्र), सरिता विहार, नई दिल्ली-110076  
Email Id : ceemd7@dda.gov.in

No. F2(54)/Encmt./AE(P)/EMD-7/EZ/DDA/2024-25/ 520

Dated: - 13/06/2025

To

Assistant Commissioner of Police  
Delhi Police, South East District  
Sarita Vihar, New Delhi-110076  
(cheer@gmail.com)

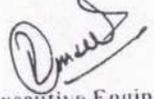
**Sub: - Regarding providing police Assistance to clean the garbage/malba from the plot no. 2 District Centre Jasola.**

**Ref: F2(54)/Encmt./AE(P)/EMD-7/EZ/DDA/2024-25/184**

dt: 25.02.2025

Please refer to this office letter dt: 25.02.2025 vide which it was informed that Plot No. 2 District Centre Jasola falls under your area jurisdiction the said plot is under litigation in court. The hawkers and vendors of nearby areas have made it a regular habit to throw their garbage in the said plot and eventually the garbage heap has become so huge that the boundary wall of the said plot is broken at several places and the garbage has overflowed to the adjacent DDA road. Miscreant people also put the heap on fire at odd hours. Various letters in this regard have been written to your good office to take action against offenders & increase patrolling the area. In this context, various complaints have been received on various portals like Twitter Handle, Smart city 311 etc. regarding the same which are being monitored by Hon'ble LG and VC offices. Hence, to maintain the hygiene the department has left with **no choice then to remove the garbage heap from the said plot** after taking into the confidence of representative of ownership of land.

In view of above today i.e. on dt 27/02/2025 the department on the directions of higher officers will be removing the garbage from the said plot and dressing of the plot will be done. Hence, it is requested to please depute the beat constable in the area so that this type of incident can be prevented in future.

  
Executive Engineer  
EMD-7/EZ/DDA

Copy to:

1. CE/EZ/DDA for kind information.
2. SE/ECC-2/EZ/DDA for kind information.
3. AE-III/EMD-7 w.r.t his report.

EE/EMD-7/EZ/DDA



REMINDER-VII

दिल्ली विकास प्राधिकरण  
कार्यालय अधिशासी अभियंता पूर्वी रखरखाव खंड-07,  
(पूर्वी क्षेत्र), सरिता विहार, नई दिल्ली-110076

No. F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2025-26/ 496

dt: 04/06/2025

To,

The Assistant Commissioner of Police,  
Sarita Vihar, Police Station,  
New Delhi-110076

Sub: - Regarding illegal dumping of malba on roadside around Kos Minar, Jasola.

Ref: (i) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/201	dt: 29.06.2024
(ii) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/312	dt: 05.08.2024
(iii) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/362	dt: 24.08.2024
(iv) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/635	dt: 30.11.2024
(v) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/32	dt: 09.01.2025
(vi) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/134	dt: 15.02.2025
(vii) 2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2025-26/310	dt: 16.04.2025

Please refer to the above cited subject and reference in this regard, it is to inform you that various miscreant people are dumping malba on the roadsides near Kos Minar, Jasola during night hours. The activity of dumping of malba is increasing day by day and has become a serious issue. Various correspondences have already been done in this regard with SHO, Sarita Vihar with the request to depute a beat constable in the area and to instruct the beat constable to be more vigil in the area during night hours but no concrete action has been taken in this regard.

In view of above, it is requested to kindly look into the matter & issue necessary to concern SHO, Sarita Vihar Police station for taking necessary action as per relevant clause of CrPC & IPC against the offenders.

*Handwritten signature*

*Handwritten signature*  
04/06/2025  
Executive Engineer  
EMD-7/EZ/DDA

Copy to:

1. CE/EZ/DDA for kind information.
2. SE/ECC-2/EZ/DDA for kind information.
3. SHO/Sarita Vihar, Police Station, New Delhi-110076 with the request to take n.a. & to depute a beat constable in the area and instruct him to be more vigil during night hours and take necessary action against the offenders.
4. AE-III/EMD-7/DDA w.r.t. his report. He is further directed to pursue the matter with police.
5. AE(QRT)/EMD-7/DDA for information and necessary action.

*Handwritten signature*

*Handwritten signature*  
04/06/2025  
Executive Engineer  
EMD-7/EZ/DDA

*Handwritten signature*



दिल्ली विकास प्राधिकरण  
कार्यालय अधिशासी अभियंता पूर्वी रस्वरखाव खंड-07,  
(पूर्वी क्षेत्र), सरिता विहार, नई दिल्ली-110076

No. F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2025-26/310

dt: 16/04/2025

To,

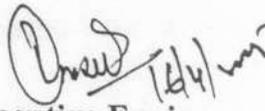
The Assistant Commissioner of Police,  
Sarita Vihar, Police Station,  
New Delhi-110076

**Sub: - Regarding illegal dumping of malba on roadside around Kos Minar, Jasola.**

Ref: (i) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/201	dt: 29.06.2024
(ii) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/312	dt: 05.08.2024
(iii) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/362	dt: 24.08.2024
(iv) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/635	dt: 30.11.2024
(v) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/32	dt: 09.01.2025
(vi) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/134	dt: 15.02.2025

Please refer to the above cited subject and reference in this regard, it is to inform you that various miscreant people are dumping malba on the roadsides near Kos Minar, Jasola during night hours. The activity of dumping of malba is increasing day by day and has become a serious issue. Various correspondences have already been done in this regard with SHO, Sarita Vihar with the request to depute a beat constable in the area and to instruct the beat constable to be more vigil in the area during night hours but no concrete action has been taken in this regard.

In view of above, it is requested to kindly look into the matter & issue necessary to concern SHO, Sarita Vihar Police station for taking necessary action as per relevant clause of CrPC & IPC against the offenders.

  
Executive Engineer  
EMD-7/EZ/DDA

Copy to:

1. CE/EZ/DDA for kind information.
2. SE/ECC-2/EZ/DDA for kind information.
3. SHO/Sarita Vihar, Police Station, New Delhi-110076 with the request to take n.a. & to depute a beat constable in the area and instruct him to be more vigil during night hours and take necessary action against the offenders.
4. AE-III/EMD-7/DDA w.r.t. his report. He is further directed to pursue the matter with police.
5. AE(QRT)/EMD-7/DDA for information and necessary action.

  
Executive Engineer  
EMD-7/EZ/DDA

Slu



दिल्ली विकास प्राधिकरण  
कार्यालय अधिशासी अभियंता पूर्वी रखरखाव खंड-07,  
(पूर्वी क्षेत्र), सरिता विहार, नई दिल्ली-110076

No. F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2025-26/ 308

dt: 16/04/2025

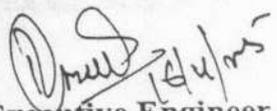
To,  
The Assistant Commissioner of Police,  
Sarita Vihar, Police Station,  
New Delhi-110076

**Sub: - Regarding illegal dumping of malba on various DDA land at Jasola and Sarita Vihar area.**

Ref: (i) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/368	dt:27.08.2024
(ii) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/464	dt:28.09.2024
(iii) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/633	dt:30.11.2024
(iv) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/33	dt:09.01.2025
(v) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/135	dt:15.02.2025

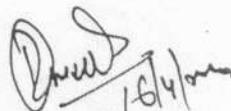
Please refer to the above cited subject and reference. In this regard, it is to inform you that various miscreant people are dumping malba on DDA land at various locations of Jasola and Sarita Vihar area.

In view of above, it is requested to kindly look into the matter & issue necessary to concern SHO, Sarita Vihar Police station for taking necessary action as per relevant clause of CrPC & IPC against the offenders.

  
Executive Engineer  
EMD-7/EZ/DDA

Copy to:

1. CE/EZ/DDA for kind information.
2. SE/ECC-2/EZ/DDA for kind information.
3. SHO/Sarita Vihar, Police Station, New Delhi-110076 with the request to take n.a. & to depute a beat constable in the area and instruct him to be more vigil during night hours and take necessary action against the offenders.
4. AE(I)/EMD-7/DDA w.r.t. his report.

  
Executive Engineer  
EMD-7/EZ/DDA



No. F2(54)/Enemt./AE(P)/EMD-7/EZ/DDA/2024-25/ 238

Dated: - 10/03/2025

To

The Deputy Commissioner of Police  
Delhi Police, South District  
Sarita Vihar, New Delhi-110076

**HIGH LEVEL TASK FORCE MATTER**

**Sub: - Regarding providing Police Assistance to DDA staff to carryout demolition programme for removal of unauthorized encroachment by vendors and parking mafia on roadsides and footpaths all around District Centre Jasola on dt: -24.03.2025.**

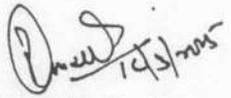
Please refer to the above cited subject. During site visit today it has been found that unauthorized encroachment at roadsides and footpaths all around District Centre Jasola is going on by making temporary tea stalls, dhabas etc. and by parking cars, bikes and scooters on DDA footpath due to which pedestrian are facing a lot of problem. It has been decided to organize a demolition programme for removal of unauthorized encroachment at roadsides and footpaths all around District Centre Jasola.

This operation would be held on 24.03.2025.

You are requested to make available sufficiently large no. of Police Assistance along with ladies Police and Tear Gas Squad to DDA staff in order to maintain law and order situation during the Demolition Programme.

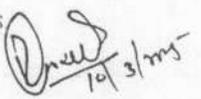
The meeting point will be, **Sarita Vihar Police Station at 10:00 AM** on dt: 24.03.2025

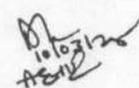
With regards,

  
Executive Engineer  
EMD-7/EZ/DDA

Copy to:

1. CE/EZ/DDA for kind information.
2. Special Commissioner of Police (Law & Order) North. 1st Floor Police (HQ), MSO building I.P. State Delhi-02, with the request that sufficient police force may be provided by the concerned DCP.
3. D.C.P (PCR) Model Town 3rd Floor P.H.Q, New Delhi 02, for kind information and necessary action.
4. The Deputy Commissioner Police, Traffic Police Grater kailash Thana Grater Kailash New Delhi-110048 to provide 5 nos. of tow away vehicles along-with sufficient no. of traffic police to tow away vehicles illegally parked on footpaths and road sides.
5. SE(HQ)/EZ/DDA for kind information & with request to depute LM/revenue staff posted in Zonal Office East Zone DDA.
6. SE/ECC-2/DDA for kind information.
7. AE-(QRT) HQ/EZ/DDA with the request to assist the demolition programme at site along with the QRT security guards.
8. EE/EMD-1 is requested to provide 1 No. JCB, & 8 nos. Labour with Hammers to carry out the demolition programme on the 24.03.2025 at 10:00 AM.
9. Dy. Director/LM/SEZ/DDA, with request to depute concerned AD/ Tehsildar/Kanoongo for supervision/identification of DDA land along with the legal status for facilitating the demolition program on the aforesaid date & time.
10. Executive Engineer, BSES, Pocket-H, Sarita Vihar for necessary action.
11. A.C.P Sarita Vihar new Delhi-110076, for information and necessary action.
12. A.C.P Traffic Police, for information and necessary action.
13. S.H.O Police Station, Sarita Vihar, New Delhi, 110076 with the request to arrange sufficiently large no. of police force on 24.03.2025 at 10:00 AM.
14. AE-III, AE-I/ (QRT)/EMD-7 to execute the demolition program along with QRT security guards.

  
Executive Engineer  
EMD-7/EZ/DDA





दिल्ली विकास प्राधिकरण  
कार्यालय अधिशासी अभियंता पूर्वी रखरखाव खंड-07,  
(पूर्वी क्षेत्र), सरिता विहार, नई दिल्ली-110076  
Email Id : eecmd7@dda.org.in

15

No. F2(54)/Encmt./AE(P)/EMD-7/EZ/DDA/2024-25/ 104

Dated: - 28/02/2025

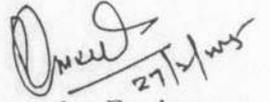
To

Station House Officer  
Delhi Police, South District  
Kalindi Kunj, New Delhi-110076  
Sarita Vihar

**Sub: - Regarding providing police Assistance to clean the garbage/malba from the plot no. 2 District Centre Jasola.**

Please refer to the above cited subject. In this regard it is to inform that Plot No. 2 District Centre Jasola falls under your area jurisdiction the said plot is under litigation in court. The hawkers and vendors of nearby areas have made it a regular habit to throw their garbage in the said plot and eventually the garbage heap has become so huge that the boundary wall of the said plot is broken at several places and the garbage has overflowed to the adjacent DDA road. Miscreant people also put the heap on fire at odd hours. Various letters in this regard have been written to your good office to take action against offenders & increase patrolling the area. In this context, various complaints have been received on various portals like Twitter Handle, Smart city 311 etc. regarding the same which are being monitored by Hon'ble LG and VC offices. Hence, to maintain the hygiene the department has left with **no choice then to remove the garbage heap from the said plot** after taking into the confidence of representative of ownership of land.

In view of above today i.e. on dt 27/02/2025 the department on the directions of higher officers will be removing the garbage from the said plot and dressing of the plot will be done. Hence, it is requested to please depute the beat constable in the area so that this type of incident can be prevented in future.

  
27/2/2025  
Executive Engineer  
EMD-7/EZ/DDA

Copy to:

1. CE/EZ/DDA for kind information.
2. SE/ECC-2/EZ/DDA for kind information.
3. AE-III/EMD-7 w.r.t his report.

EE/EMD-7/EZ/DDA



दिल्ली विकास प्राधिकरण  
कार्यालय अधिशासी अभियंता पूर्वी रखरखाव खंड-07,  
(पूर्वी क्षेत्र), सरिता विहार, नई दिल्ली-110076

No. F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/ 134

dt: 15/02/2025

To,

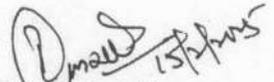
The Assistant Commissioner of Police,  
Sarita Vihar, Police Station,  
New Delhi-110076

**Sub: - Regarding illegal dumping of malba on roadside around Kos Minar, Jasola.**

Ref: (i) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/201	dt: 29.06.2024
(ii) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/312	dt: 05.08.2024
(iii) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/362	dt: 24.08.2024
(iv) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/635	dt: 30.11.2024
(v) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/32	dt: 09.01.2025

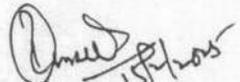
Please refer to the above cited subject and reference in this regard, it is to inform you that various miscreant people are dumping malba on the roadsides near Kos Minar, Jasola during night hours. The activity of dumping of malba is increasing day by day and has become a serious issue. Various correspondences have already been done in this regard with SHO, Sarita Vihar with the request to depute a beat constable in the area and to instruct the beat constable to be more vigil in the area during night hours but no concrete action has been taken in this regard.

In view of above, it is requested to kindly look into the matter & issue necessary to concern SHO, Sarita Vihar Police station for taking necessary action as per relevant clause of CrPC & IPC against the offenders.

  
Executive Engineer  
EMD-7/EZ/DDA

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2. SE/ECC-2/EZ/DDA for kind information.
3. SHO/Sarita Vihar, Police Station, New Delhi-110076 with the request to take n.a. & to depute a beat constable in the area and instruct him to be more vigil during night hours and take necessary action against the offenders.
4. AE-III/EMD-7/DDA w.r.t. his report. He is further directed to pursue the matter with police.
5. AE(QRT)/EMD-7/DDA for information and necessary action.

  
Executive Engineer  
EMD-7/EZ/DDA

De



दिल्ली विकास प्राधिकरण  
कार्यालय अधिशासी अभियंता पूर्वी रखरखाव खंड-07,  
(पूर्वी क्षेत्र), सरिता विहार, नई दिल्ली-110076

No. F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/ 135

dt: 15/02/2025

To,

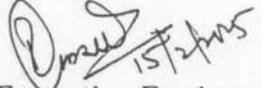
The Assistant Commissioner of Police,  
Sarita Vihar, Police Station,  
New Delhi-110076

**Sub: - Regarding illegal dumping of malba on various DDA land at Jasola and Sarita Vihar area.**

Ref: (i) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/368	dt:27.08.2024
(ii) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/464	dt:28.09.2024
(iii) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/633	dt:30.11.2024
(iv) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/33	dt:09.01.2025

Please refer to the above cited subject and reference. In this regard, it is to inform you that various miscreant people are dumping malba on DDA land at various locations of Jasola and Sarita Vihar area.

In view of above, it is requested to kindly look into the matter & issue necessary to concern SHO, Sarita Vihar Police station for taking necessary action as per relevant clause of CrPC & IPC against the offenders.

  
15/2/25  
Executive Engineer  
EMD-7/EZ/DDA

**Copy to:**

1. CE/EZ/DDA for kind information.
2. SE/ECC-2/EZ/DDA for kind information.
3. SHO/Sarita Vihar, Police Station, New Delhi-110076 with the request to take n.a. & to depute a beat constable in the area and instruct him to be more vigil during night hours and take necessary action against the offenders.
4. AE(I)/EMD-7/DDA w.r.t. his report.

  
15/2/25  
Executive Engineer  
EMD-7/EZ/DDA

De



दिल्ली विकास प्राधिकरण  
कार्यालय अधिशासी अभियंता पूर्वी रखरखाव खंड-07,  
(पूर्वी क्षेत्र), सरिता विहार, नई दिल्ली-110076  
Email Id : [eeemd7@dda.org.in](mailto:eeemd7@dda.org.in)



No. F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/ 33

dt: 09/01/2025

To,

The Assistant Commissioner of Police,  
Sarita Vihar, Police Station,  
New Delhi-110044.

**Sub: - Regarding illegal dumping of malba on various DDA land at Jasola and Sarita Vihar area.**

Ref: (i) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/368 dt: 27.08.2024  
(ii) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/464 dt:- 28.09.2024  
(iii) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/633 dt:-30.11.2024

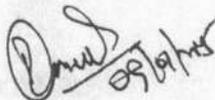
Please refer to the above cited subject. In this regard, it is to inform you that various miscreant people are dumping malba on DDA land at various locations of Jasola and Sarita Vihar area.

In view of above, it is requested to kindly look into the matter & issue necessary direction to concern SHO, Sarita Vihar Police station for taking necessary action as per relevant clause of CrPC & IPC against the offenders.

  
Executive Engineer  
EMD-7/EZ/DDA

Copy to:

1. SE/ECC-2/DDA for kind information.
2. SHO/Sarita Vihar, Police Station, New Delhi-110044, with the request to take n.a. & to depute a beat constable in the area and instruct him to be more vigil during night hours and take necessary action against the offenders.
3. AE-1/EMD-7/DDA w.r.t. his report.

  
Executive Engineer  
EMD-7/EZ/DDA





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REMINDER-III<sup>IV</sup>

19

दिल्ली विकास प्राधिकरण  
कार्यालय अधिशासी अभियंता पूर्वी रबरखाव खंड-07,  
(पूर्वी क्षेत्र), सरिता विहार, नई दिल्ली-110076

No. F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/ 635

dt: 30/11/2024

To,

The Assistant Commissioner of Police,  
Sarita Vihar, Police Station,  
New Delhi-110076

**Sub: - Regarding illegal dumping of malba on roadside around Kos Minar, Jasola.**

Ref: F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/201

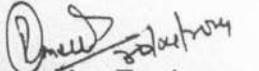
dt:29.06.2024

F2 (14)/misc/AE(P)/EMD-7/EZ/DDA/2024-25/460

dt:20/05/2024

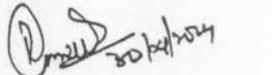
Please refer to the above cited subject and reference in this regard, it is to inform you that various miscreant people are dumping malba on the roadsides near Kos Minar, Jasola during night hours. The activity of dumping of malba is increasing day by day and has become a serious issue. Various correspondences have already been done in this regard with SHO, Sarita Vihar with the request to depute a beat constable in the area and to instruct the beat constable to be more vigil in the area during night hours but no concrete action has been taken in this regard.

In view of above, it is requested to kindly look into the matter & issue necessary to concern SHO, Sarita Vihar Police station for taking necessary action as per relevant clause of CrPC & IPC against the offenders.

  
Executive Engineer  
EMD-7/EZ/DDA

**Copy to:**

1. SE/ECC-2/EZ/DDA for kind information.
2. SHO/Sarita Vihar, Police Station, New Delhi-110076 with the request to take n.a. & to depute a beat constable in the area and instruct him to be more vigil during night hours and take necessary action against the offenders.
3. AE-III/EMD-7/DDA w.r.t. his report. He is further directed to pursue the matter with police.
4. AE(QRT)/EMD-7/DDA for information and necessary action.

  
Executive Engineer  
EMD-7/EZ/DDA  
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180

REMINDER-II

20

दिल्ली विकास प्राधिकरण  
कार्यालय अधिशासी अभियंता पूर्वी रखरखाव खंड-07,  
(पूर्वी क्षेत्र), सरिता विहार, नई दिल्ली-110076

No. F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/ 6 3 3

dt: 30/11/2024

To,

The Assistant Commissioner of Police,  
Sarita Vihar, Police Station,  
New Delhi-110076

**Sub: - Regarding illegal dumping of malba on various DDA land at Jasola and Sarita Vihar area.**

Ref: (i) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/368

dt:27.08.2024

(ii) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/464

dt:28.09.2024

Please refer to the above cited subject and reference. In this regard, it is to inform you that various miscreant people are dumping malba on DDA land at various locations of Jasola and Sarita Vihar area.

In view of above, it is requested to kindly look into the matter & issue necessary to concern SHO, Sarita Vihar Police station for taking necessary action as per relevant clause of CrPC & IPC against the offenders.

Executive Engineer  
EMD-7/EZ/DDA

**Copy to:**

1. SE/ECC-2/EZ/DDA for kind information.
2. SHO/Sarita Vihar, Police Station, New Delhi-110076 with the request to take n.a. & to depute a beat constable in the area and instruct him to be more vigil during night hours and take necessary action against the offenders.
3. AE(I)/EMD-7/DDA w.r.t. his report.

Executive Engineer  
EMD-7/EZ/DDA

de



181 दिल्ली विकास प्राधिकरण  
कार्यालय अधिशासी अभियंता पूर्वी रखरखाव खंड-07,  
(पूर्वी क्षेत्र), सरिता विहार, नई दिल्ली-110076

21

No. F2(54)/Encmt./AE(P)/EMD-7/EZ/DDA/2024-25/ 382

Dated: - 29/08/2024

To

The Deputy Commissioner of Police  
Delhi Police, South District  
Sarita Vihar, New Delhi-110076

**HIGH LEVEL TASK FORCE MATTER**

**Sub: - Regarding providing Police Assistance to DDA staff to carryout demolition programme for removal of unauthorized encroachment by vendors and parking mafias on roadsides and footpaths all around District Centre Jasola on dt: 24.09.2024.**

Please refer to the above cited subject. During site visit today it has been found that unauthorized encroachment at roadsides and footpaths all around District Centre Jasola is going on by making temporary tea stalls, dhabas etc. and parking mafias park the vehicles on footpath illegally due to which pedestrian are facing a lot of problem. A demolition to remove the said encroachment was executed on dt. 31.07.2024 and all the temporary encroachment were removed. It has been observed that it is the regular habit of miscreants to remove their temporary structures/stalls on the day of demolition and to reinstall the same on the next day. It has again been decided to organize a demolition programme for removal of unauthorized encroachment at roadsides and footpaths all around District Centre Jasola. This operation would be held on **24.09.2024**.

You are requested to make available sufficiently large no. of Police Assistance along with ladies Police and Tear Gas Squad to DDA staff in order to maintain law and order situation during the Demolition Programme and depute the beat constable to check the reinstallation of stalls/temporary structures and parking of vehicles on footpaths.

The meeting point will be, **Sarita Vihar Police Station at 10:00 AM** on dt: **24.09.2024**

Copy to:

1. CE/EZ/DDA for kind information.
2. Special Commissioner of Police (Law & Order) North. 1st Floor Police (HQ), MSO building I.P. State Delhi-02, with the request that sufficient police force may be provided by the concerned DCP.
3. D.C.P (PCR) Model Town 3rd Floor P.H.Q, New Delhi 02, for kind information and necessary action.
4. SE(HQ)/EZ/DDA for kind information & with request to depute LM/revenue staff posted in Zonal Office East Zone DDA.
5. SE/ECC-2/DDA for kind information.
6. AE-(QRT) HQ/EZ/DDA with the request to assist the demolition programme at site along with the QRT security guards.
7. EE/EMD-5 and EE/EMD-1 is requested to provide 1 No. JCB, & 8 nos. Labour with Hammers to carry out the demolition programme on the on **24.09.2024** at **10:00 AM**.
8. Dy. Director/LM/SEZ/DDA, with request to depute concerned AD/ Tehsildar/Kanoongo for supervision/identification of DDA land along with the legal status for facilitating the demolition program on the aforesaid date & time.
9. Executive Engineer, BSES, Pocket-H, Sarita Vihar for necessary action.
10. A.C.P Sarita Vihar new Delhi-110076, for information and necessary action.
11. A.C.P Traffic Police, Greater Kailash, Thana Greater Kailash, New Delhi-110048 to provide sufficiently large no. of Police Assistance alongwith tow away vehicles to facilitate the removal the illegally parked vehicles.
12. S.H.O Police Station, Sarita Vihar, New Delhi, 110076 with the request to arrange sufficiently large no. of police force on **24.09.2024** at **10:00 AM**.
13. AE-I,II & AE-III/EMD-7 to execute the demolition program alongwith QRT security guards.

*Armit*  
29/08/24/c  
AE-III  
Executive Engineer  
EMD-7/EZ/DDA

*Armit*  
29/08/24  
AE-III  
Executive Engineer  
EMD-7/EZ/DDA



दिल्ली विकास प्राधिकरण  
कार्यालय अधिशासी अभियंता पूर्वी रखरखाव खंड-07,  
(पूर्वी क्षेत्र), सरिता विहार, नई दिल्ली-110076  
Email Id : [ccemd7@dda.org.in](mailto:ccemd7@dda.org.in)



No. F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/ ५६५

dt: 20/09/2024

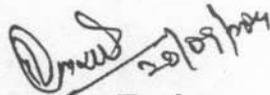
To,

The Assistant Commissioner of Police,  
Sarita Vihar, Police Station,  
New Delhi-110044.

**Sub: - Regarding illegal dumping of malba on various DDA land at Jasola and Sarita Vihar area.**  
**Ref: (i) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/368** dt: 27.08.2024

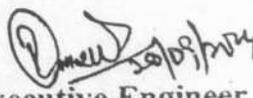
Please refer to the above cited subject. In this regard, it is to inform you that various miscreant people are dumping malba on DDA land at various locations of Jasola and Sarita Vihar area.

In view of above, it is requested to kindly look into the matter & issue necessary direction to concern SHO, Sarita Vihar Police station for taking necessary action as per relevant clause of CrPC & IPC against the offenders.

  
Executive Engineer  
EMD-7/EZ/DDA

Copy to:

1. SE/ECC-2/DDA for kind information.
2. SHO/Sarita Vihar, Police Station, New Delhi-110044, with the request to take n.a. & to depute a beat constable in the area and instruct him to be more vigil during night hours and take necessary action against the offenders.
3. AE-1/EMD-7/DDA w.r.t. his report.

  
Executive Engineer  
EMD-7/EZ/DDA



दिल्ली विकास प्राधिकरण  
कार्यालय अधिशासी अभियंता पूर्वी रखरखाव खंड-07,  
(पूर्वी क्षेत्र), सरिता विहार, नई दिल्ली-110076  
Email Id : ceemd7@dda.org.in



No. F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/ 460

dt: 28/09/2024

To,

The Assistant Commissioner of Police,  
Sarita Vihar, Police Station,  
New Delhi-110076

**Sub: - Regarding illegal dumping of malba on roadside around Kos Minar, Jasola.**

**Ref:** (i) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/201 dt: 29.06.2024  
(ii) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/312 dt: 05.08.2024  
(iii) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/362 dt: 24.08.2024

Please refer to the above cited subject and reference in this regard, it is to inform you that various miscreant people are dumping malba on the roadsides near Kos Minar, Jasola during night hours. The activity of dumping of malba is increasing day by day and has become a serious issue. Various correspondences have already been done in this regard with SHO, Sarita Vihar with the request to depute a beat constable in the area and to instruct the beat constable to be more vigil in the area during night hours but no concrete action has been taken in this regard.

In view of above, it is requested to kindly look into the matter & issue necessary to concern SHO, Sarita Vihar Police station for taking necessary action as per relevant clause of CrPC & IPC against the offenders.

*[Signature]*  
Executive Engineer  
EMD-7/EZ/DDA

Copy to:

1. SE/ECC-2/EZ/DDA for kind information.
2. SHO/Sarita Vihar, Police Station, New Delhi-110076 with the request to take n.a. & to depute a beat constable in the area and instruct him to be more vigil during night hours and take necessary action against the offenders.
3. AE-III/EMD-7/DDA w.r.t. his report. He is further directed to pursue the matter with police.
4. AE(QRT)/EMD-7/DDA for information and necessary action.

*[Signature]*  
Executive Engineer  
EMD-7/EZ/DDA



184

दिल्ली विकास प्राधिकरण  
कार्यालय अधिशासी अभियंता पूर्वी रखरखाव खंड-07,  
(पूर्वी क्षेत्र), सरिता विहार, नई दिल्ली-110076

24

No. F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/ 368

dt: 27/08/2024

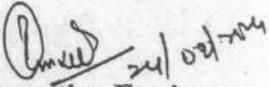
To,

The Assistant Commissioner of Police,  
Sarita Vihar, Police Station,  
New Delhi-110044.

**Sub: - Regarding illegal dumping of malba on various DDA land at Jasola and Sarita Vihar area.**

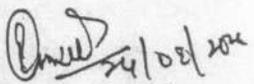
Please refer to the above cited subject. In this regard, it is to inform you that various miscreant people are dumping malba on DDA land at various locations of Jasola and Sarita Vihar area.

In view of above, it is requested to kindly look into the matter & issue necessary direction to concern SHO, Sarita Vihar Police station for taking necessary action as per relevant clause of CrPC & IPC against the offenders.

  
Executive Engineer  
EMD-7/EZ/DDA

Copy to:

1. CE/EZ/DDA for kind information.
2. SE/ECC-2/DDA for kind information.
3. SHO/Sarita Vihar, Police Station, New Delhi-110044, with the request to take n.a. & to depute a beat constable in the area and instruct him to be more vigil during night hours and take necessary action against the offenders.
4. AE-1/EMD-7/DDA w.r.t. his report.

  
Executive Engineer  
EMD-7/EZ/DDA

dlc



दिल्ली विकास प्राधिकरण  
कार्यालय अधिशासी अभियंता पूर्वी रखरखाव खंड-07,  
(पूर्वी क्षेत्र), सरिता विहार, नई दिल्ली-110076

No. F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/ 362

dt: 24/08/24

To,  
The Assistant Commissioner of Police,  
Sarita Vihar, Police Station,  
New Delhi-110076

Sub: - Regarding illegal dumping of malba on roadside around Kos Minar, Jasola.

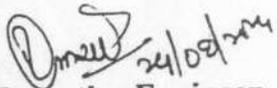
Ref: (i) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/201  
(ii) F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/312

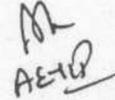
dt:29.06.2024

dt:05.08.2024

Please refer to the above cited subject and reference in this regard, it is to inform you that various miscreant people are dumping malba on the roadsides near Kos Minar, Jasola during night hours. The activity of dumping of malba is increasing day by day and has become a serious issue. Various correspondences have already been done in this regard with SHO, Sarita Vihar with the request to depute a beat constable in the area and to instruct the beat constable to be more vigil in the area during night hours but no concrete action has been taken in this regard.

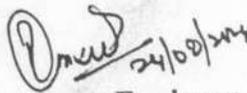
In view of above, it is requested to kindly look into the matter & issue necessary to concern SHO, Sarita Vihar Police station for taking necessary action as per relevant clause of CrPC & IPC against the offenders.

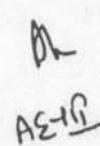
  
Executive Engineer  
EMD-7/EZ/DDA

  
AE-III

Copy to:

1. SHO/Sarita Vihar, Police Station, New Delhi-110076 with the request to take n.a. & to depute a beat constable in the area and instruct him to be more vigil during night hours and take necessary action against the offenders.
2. AE-III/EMD-7/DDA w.r.t. his report. He is further directed to pursue the matter with police.
3. AE(QRT)/EMD-7/DDA for information and necessary action.

  
Executive Engineer  
EMD-7/EZ/DDA

  
AE-III



दिल्ली विकास प्राधिकरण  
कार्यालय सहायक अभियंता पूर्वी रखरखाव खंड-07,  
(पूर्वी क्षेत्र), सरिता विहार, नई दिल्ली-110076



No. F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/ 312

dt: 05/08/24

To,

The Assistant Commissioner of Police,  
Sarita Vihar, Police Station,  
New Delhi-110076

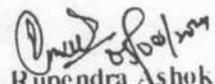
**Sub: - Regarding illegal dumping of malba on roadside around Kos Minar, Jasola.**

**Ref: F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/201**

dt:29.06.2024

Please refer to the above cited subject and reference in this regard, it is to inform you that various miscreant people are dumping malba on the roadsides near Kos Minar, Jasola during night hours. The activity of dumping of malba is increasing day by day and has become a serious issue. Various correspondences have already been done in this regard with SHO, Sarita Vihar with the request to depute a beat constable in the area and to instruct the beat constable to be more vigil in the area during night hours but no concrete action has been taken in this regard.

In view of above, it is requested to kindly look into the matter & issue necessary to concern SHO, Sarita Vihar Police station for taking necessary action as per relevant clause of CrPC & IPC against the offenders.

  
(Er. Rupendra Ashok)  
Executive Engineer  
EMD-7/EZ/DDA

o/c

Copy to:

1. SHO/Sarita Vihar, Police Station, New Delhi-110076 with the request to take n.a. & to depute a beat constable in the area and instruct him to be more vigil during night hours and take necessary action against the offenders.
2. AE-III/EMD-7/DDA w.r.t. his report. He is further directed to pursue the matter with police.
3. AE(QRT)/EMD-7/DDA for information and necessary action.

  
Executive Engineer  
EMD-7/EZ/DDA

o/c

	<p>दिल्ली विकास प्राधिकरण कार्यालय अधिभारती अभियंता पूर्वी रखरखाव खंड-07, (पूर्वी क्षेत्र), सरिता विहार, नई दिल्ली-110076 ईमेल आईडी: <a href="mailto:eeemd7dda@gmail.com">eeemd7dda@gmail.com</a></p>
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No. F-2(54)/AE-(P)/SED-1/DDA/2022-23/ 219

Dated: - 03/07/24

To

The Assistant Commissioner of Police  
Delhi Police, Sarita Vihar,  
New Delhi-110076

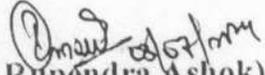
**Sub: - Regarding illegal encroachment of footpath all around District Centre Jasola by installing temporary tea stalls, dhabas & temporary shops.**

Ref:- (i) F-2(54)AE(P)/EMD-7/DDA/2022-23/216 dt:- 16.03.2023.  
(ii) F-2(54)AE(P)/EMD-7/SEZ/DDA/2022-23/329 dt:- 23.03.2023.

Sir,

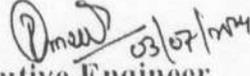
Please refer to above cited subject & references, vide which it is inform to your good-self that few miscreant people have encroached the footpaths all around District Centre Jasola by installing temporary tea stalls, dhabas etc. and are damaging the public property. In this context, various correspondence have been done with SHO Police Station Sarita Vihar but **nothing concrete has been done so far**. It is also to mention here that officials from the office of Hon'ble LG may likely to visit the area of Sarita Vihar/ Jasola in this weekend.

In view of above, it is requested to kindly look into the matter & direct the concerned SHO, Sarita Vihar to take legal action against the offenders as per relevant clauses of CrPC & IPC.

  
(Er. Rupendra Ashok)  
Executive Engineer  
EMD-7/EZ/DDA

Copy to:

1. AE-III/EMD-7/DDA, w.r.t. his report and n.a.
2. AE (QRT)/EMD-7/DDA information and n.a.

  
Executive Engineer  
EMD-7/EZ/DDA

Su



दिल्ली विकास प्राधिकरण  
कार्यालय अधिशासी अभियंता पूर्वी रखरखाव खंड-07,  
(पूर्वी क्षेत्र), सरिता विहार, नई दिल्ली-110076  
ईमेलआईडी: [eeemd7dda@gmail.com](mailto:eeemd7dda@gmail.com)

No. F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/ २०१

Date: - 29/06/24

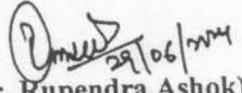
To,

The Assistant Commissioner of Police,  
Sarita Vihar, Police Station,  
New Delhi-110076

**Sub: - Regarding illegal dumping of malba on roadside around Kos Minar, Jasola.**

Please refer to above cited subject and reference. In this regard, it is to inform you that various miscreant people are dumping malba on the roadsides near Kos Minar, Jasola during night hours. The activity of dumping of malba are increasing day by day and became a serious issue. Various correspondences have already been done in this regard with SHO, Sarita Vihar with the request to depute a beat constable in the area and to instruct the beat constable to be more vigil in the area during night hours but no concrete action has been taken in this regard.

In view of above, it is requested to kindly look into the matter & issue necessary to concern SHO, Sarita Vihar Police station for taking necessary action as per relevant clause of CrPC & IPC against the offenders.

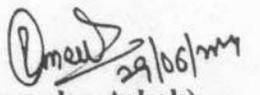
  
(Er. Rupendra Ashok)  
Executive Engineer  
EMD-7/EZ/DDA

o/c

Copy to:

1. SHO/Sarita Vihar, Police Station, New Delhi-110076 with the request to take n.a. & to depute a beat constable in the area and instruct him to be more vigil during night hours and take necessary action against the offenders.
2. AE-III/EMD-7/DDA w.r.t. his report. He is further directed to pursue the matter with police.
3. AE(QRT)/EMD-7/DDA for information and necessary action.

o/c

  
(Er. Rupendra Ashok)  
Executive Engineer  
EMD-7/EZ/DDA

	<p>दिल्ली विकास प्राधिकरण कार्यालय अधिशासी अभियंता पूर्वी रखरखाव खंड-07, (पूर्वी क्षेत्र), सरिता विहार, नई दिल्ली-110076 ईमेल आईडी: <a href="mailto:eeemd7dda@gmail.com">eeemd7dda@gmail.com</a></p>
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No. F2 (14)/Misc./AE-(P)/EMD-7/EZ/DDA/2024-25/ ३०।

Date: - 29/06/24

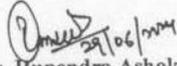
To,

The Assistant Commissioner of Police,  
Sarita Vihar, Police Station,  
New Delhi-110076

**Sub: - Regarding illegal dumping of malba on roadside around Kos Minar, Jasola.**

Please refer to above cited subject and reference. In this regard, it is to inform you that various miscreant people are dumping malba on the roadsides near Kos Minar, Jasola during night hours. The activity of dumping of malba are increasing day by day and became a serious issue. Various correspondences have already been done in this regard with SHO, Sarita Vihar with the request to depute a beat constable in the area and to instruct the beat constable to be more vigil in the area during night hours but no concrete action has been taken in this regard.

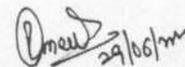
In view of above, it is requested to kindly look into the matter & issue necessary to concern SHO, Sarita Vihar Police station for taking necessary action as per relevant clause of CrPC & IPC against the offenders.

  
(Er. Rupendra Ashok)  
Executive Engineer  
EMD-7/EZ/DDA

%

Copy to:

1. SHO/Sarita Vihar, Police Station, New Delhi-110076 with the request to take n.a. & to depute a beat constable in the area and instruct him to be more vigil during night hours and take necessary action against the offenders.
2. AE-III/EMD-7/DDA w.r.t. his report. He is further directed to pursue the matter with police.
3. AE(QRT)/EMD-7/DDA for information and necessary action.

  
(Er. Rupendra Ashok)  
Executive Engineer  
EMD-7/EZ/DDA

%



दिल्ली विकास प्राधिकरण  
कार्यालय अधिशासी अभियंता पूर्वी रखरखाव खंड-07,  
(पूर्वी क्षेत्र), सरिता विहार, नई दिल्ली-110076  
ईमेल आईडी: eeemd7dda@gmail.com  
eesed1dda@gmail.com (प्रयोग में नहीं है)

No. F-2(54)/AE-(P)/EMD-7/DDA/2023-24/ 1215

Dated: - 17/02/24

To  
The Deputy Commissioner of Police  
Delhi Police, South District  
Sarita Vihar, New Delhi-110076

**HIGH LEVEL TASK FORCE MATTER**

Sub: - Regarding providing Police Assistance to DDA staff to carryout demolition programme for removal of unauthorized encroachment by vendors on roadsides and footpaths all around District Centre Jasola on dt: 23.02.2024.

Please refer to the above cited subject. During site visit today it has been found that unauthorized encroachment at roadsides and footpaths all around District Centre Jasola is going on by making temporary tea stalls, dhabas etc. due to which pedestrian are facing a lot of problem. It has been decided to organize a demolition programme for removal of unauthorized encroachment at roadsides and footpaths all around District Centre Jasola.  
This operation would be held on 23.02.2024.

You are requested to make available sufficiently large no. of Police Assistance along with ladies Police and Tear Gas Squad to DDA staff in order to maintain law and order situation during the Demolition Programme.

The meeting point will be, Sarita Vihar Police Station at 10:00 AM on dt: 23.02.2024

With regards,

Yours Sincerely

*UAMF 17/2/24*  
EE/EMD-7/EZ/DDA

Copy to:

1. CE/EZ/DDA for kind information please.
2. Special Commissioner of Police (Law & Order) North. 1<sup>st</sup> Floor Police (HQ), MSO building I.P. State Delhi-02, with the request that sufficient police force may be provided by the concerned DCP.
3. D.C.P (PCR) Model Town 3<sup>rd</sup> Floor P.H.Q, New Delhi 02, for information and necessary action.
4. SE(HQ)/EZ/DDA for kind information & with request to depute LM/revenue staff posted in Zonal Office East Zone DDA.
5. SE/ECC-2/DDA for kind information.
6. AE(QRT) HQ/EZ/DDA with the request to assist the demolition programme at site along with the QRT security guards.
7. EE/EMD/ED-9 is requested to provide 1 No. JCB, and 4 nos Labour with Hammers to carry out the demolition programme on dt 23.02.2024 at 10:00 AM.
8. A.C.P Sarita Vihar Delhi 76, for information and necessary action.
9. S.H.O Police Station, Sarita Vihar -76 with the request to arrange sufficient police force on 23.02.2024 at 10:00 AM.
10. AE-II, AE-III/QRT/EMD-7 to execute the demolition programme along with the QRT security guards.
11. Office copy.

*UAMF 17/2/24*  
EE/EMD-7/EZ/DDA

*Amir 17/02/24*

Reminder - I

**OFFICE OF THE EXECUTIVE ENGINEER**  
**EMD-7/EZ/DDA, SARITA VIHAR, NEW DELHI-110076**

F-3(04)/AE (III)/EMD-7/EZ/DDA/2023-24/ 861

Dated: 25/08/2023

To

The Station House Officer,  
 Sarita Vihar, Police Station,  
 New Delhi - 110076

**Sub: - Regarding illegal dumping of malba on roadside around Kos Minar,  
 District Centre Jasola.**

Please refer to above cited subject and reference in this regard, it is to inform you that various miscreant people are dumping malba on the roadsides near Kos Minar District Centre Jasola (photo enclosed) during night hours. The activity of dumping of malba is increasing day by day and became a serious issue. Various correspondences have already been done in this regard with a request to depute a beat constable in the area and to instruct him to be more vigil in the area during night hours but no action has been taken in this regard.

Once again you are hereby requested to depute a beat constable in the area and instruct him to be more vigil during night hours and take necessary action against the offenders.

Copy to:

1. AE (QRT)/EMD-7/DDA with the request to depute a security guard during night hours at round about Kos Minar Jasola.

*Mk* o/c  
 25/08/23

*U. Anand* 25/08/2023  
 Executive Engineer  
 EMD-7/EZ/DDA

*Mk* o/c  
 25/08/23

*U. Anand* 25/08/2023  
 Executive Engineer  
 EMD-7/EZ/DDA

OFFICE OF THE ASSISTANT ENGINEER-III  
EMD-7/SEZ/DDA, SARITA VIHAR, NEW DELHI-110076

No. F-2(54)/AE-(P)/EMD-7/SEZ/DDA/2022-23/ 215

Date: - 16/03/23

To,

The Station House Officer,  
South East District, Sarita Vihar,  
New Delhi-110076

Sub: Regarding illegal dumping of malba at various vacant plots near district centre Jasola.

Please refer to above cited subject in this regard it is to inform you that various miscreant people dumps malba on vacant plots of DDA near district centre Jasola during night hours for which various challans have also been issued by N.G.T. and M.C.D. various time the malba has been removed from these plots but miscreants people made it a regular habit to dump the malba during night hours. Some photographs are attached herewith for your reference of plot near sports complex Goal Chakkar and a plot near petrol pump.

In view of above you are hereby requested to take necessary action against the offenders and depute a beat constable and instruct him to be more vigil in the area.

*Amil*  
16/03/23  
Assistant Engineer-III  
EMD-7/EZ/DDA

o/c

Copy to

1. EE/EMD-7/for kind info please.

*Amil*  
16/03/23  
Assistant Engineer-III  
EMD-7/EZ/DDA

o/c

## Annexure "R-2"

**दिल्ली विकास प्राधिकरण**  
**कार्यालय सहायक अभियंता- III पूर्वी रखरखाव खंड-07,**  
**(पूर्वी क्षेत्र), सरिता विहार, नई दिल्ली-110076**

No. F2(54)/Encmt./AE(P)/EMD-7/EZ/DDA/2025-26/701

Dated: 11/02/2026

To,

Station House Officer,  
 Delhi Police, Sarita Vihar  
 Delhi-110076

Subject: - Regarding illegal dumping of malba and garbage near Kos Minar, Jasola.

Ref:- (i)F2(54)/Encmt./AE(P)/EMD-7/EZ/DDA/2025-26/677 dt:- 14.01.2026  
 (ii)F2(54)/Encmt./AE(P)/EMD-7/EZ/DDA/2025-26/646 dt:- 10.12.2025  
 (iii)F2(54)/Encmt./AE(P)/EMD-7/EZ/DDA/2025-26/ 623 dt:- 01.11.2025

It is once again informed that it has been observed by the field staff that some unknown persons dump construction debris (malba) and garbage near Kos Minar, Jasola. This department has removed the illegally dumped malba from the said site various times but miscreants have made it a regular habit to dump the malba during odd hours. The accumulated waste and debris become a source of mosquito breeding and foul smell, causing health hazards and inconvenience to nearby residents and passersby. Despite repeated cleaning efforts by DDA, the problem persists due to repeated dumping by unidentified persons during odd hours.

You are, therefore, once again requested to kindly depute a beat constable and ask him to remain vigilant in the said area, especially during late-night and early-morning hours, and take strict legal action against the offenders as per the provisions of the Bharatiya Nyaya Sanhita (BNS) and Bharatiya Nagarik Suraksha Sanhita (BNSS).

*Dominikumar*  
 11/02/2026  
 सहायक अभियंता- III  
 पूर्वी रखरखाव खंड-07/दि.वि.प्रा.

Copy to:

1. EE/EMD-7 for kind information please.
2. JE(C) EMD-7 with respect to his report.

सहायक अभियंता- III  
 पूर्वी रखरखाव खंड-07/दि.वि.प्रा.

## Annexure "R-3"



**दिल्ली विकास प्राधिकरण**  
**कार्यालय अधिशासी अभियंता पूर्वी रखरखाव खंड-07,**  
**(पूर्वी क्षेत्र), सरिता विहार, नई दिल्ली-110076**



No. F3(03)/AE-III/EMD-7/EZ/DDA/2025-26/ 2106

Dated: 2/02/2026

To

Deputy Commissioner MCD  
 G-1 Shiv Mandi Marg  
 Block G Lajpat Nagar  
 Jal Vihar New Delhi-110024

**Subject: - Regarding issuance of Challan to unauthorized hawkers and vendors for unauthorized encroachments on DDA roadsides & footpaths and dumping of garbage/malba in DDA vacant plots and roadsides.**

This is to bring to your urgent attention a matter of serious and recurring concern regarding the proliferation of unauthorized hawkers and vendors, as well as the rampant illegal dumping of garbage and construction debris (malba) on roadsides, footpaths, and vacant plots belonging to the Delhi Development Authority (DDA) in the area of District Centre, Jasola.

It has been consistently observed that unauthorized vendors and hawkers have encroached upon public spaces, particularly roadsides and footpaths maintained by DDA in District Centre, Jasola (photographs enclosed). These encroachments severely obstruct pedestrian movement, disrupt the smooth flow of vehicular traffic, and pose serious safety hazards to the general public. Such activities are not only in violation of statutory provisions but also adversely affect the orderly functioning and aesthetics of the city.

Further, the situation is aggravated by the indiscriminate dumping of garbage and malba by these vendors and other miscreant elements on vacant DDA plots, footpaths, and roadsides. This has resulted in severe sanitation issues, creating an unhygienic environment, attracting pests and vermin, and posing potential health risks to residents and visitors alike.

Although the DDA has carried out demolition and encroachment removal drives on several occasions to remove unauthorized hawkers and vendors from the area, the issue persists. Since the stalls and structures are temporary in nature, the vendors remove them during demolition drives and reinstall them immediately thereafter. The last demolition drive was conducted on 05.02.2026, during which all unauthorized hawkers and vendors were removed. However, within one day of the demolition, the entire footpath was once again encroached by the same vendors and hawkers.

Similarly, DDA has repeatedly undertaken cleaning operations to remove garbage and malba from DDA land, roadsides, and footpaths. Despite these efforts, the garbage and malba are re-dumped during night hours or other odd hours, nullifying the cleaning efforts. In particular, Plot No. 2, located in front of Splendor Forum, Jasola, has been repeatedly used by these vendors as a dumping site for garbage and malba, despite being cleaned multiple times by the DDA.

It is further submitted that the matter has also been examined by the Hon'ble National Green Tribunal (NGT), wherein MCD was also one of the respondents, highlighting the gravity and long-standing nature of the issue.

In view of the above, it is earnestly requested that the concerned enforcement teams may be directed to conduct regular and effective patrolling in the affected areas and to issue challans and take strict action against individuals found:

1. Engaging in unauthorized vending or hawking on public land; and
2. Illegally dumping garbage or malba on DDA land, roadsides, and footpaths.

Regular enforcement and coordinated action are essential to prevent re-encroachment, maintain public safety, and safeguard government infrastructure and hygiene.

**Enclosure:** As Above

19/06/2018  
अधिकाषी अभियंता  
पूर्वी रखरखाव खंड-07/दि.वि.प्रा.

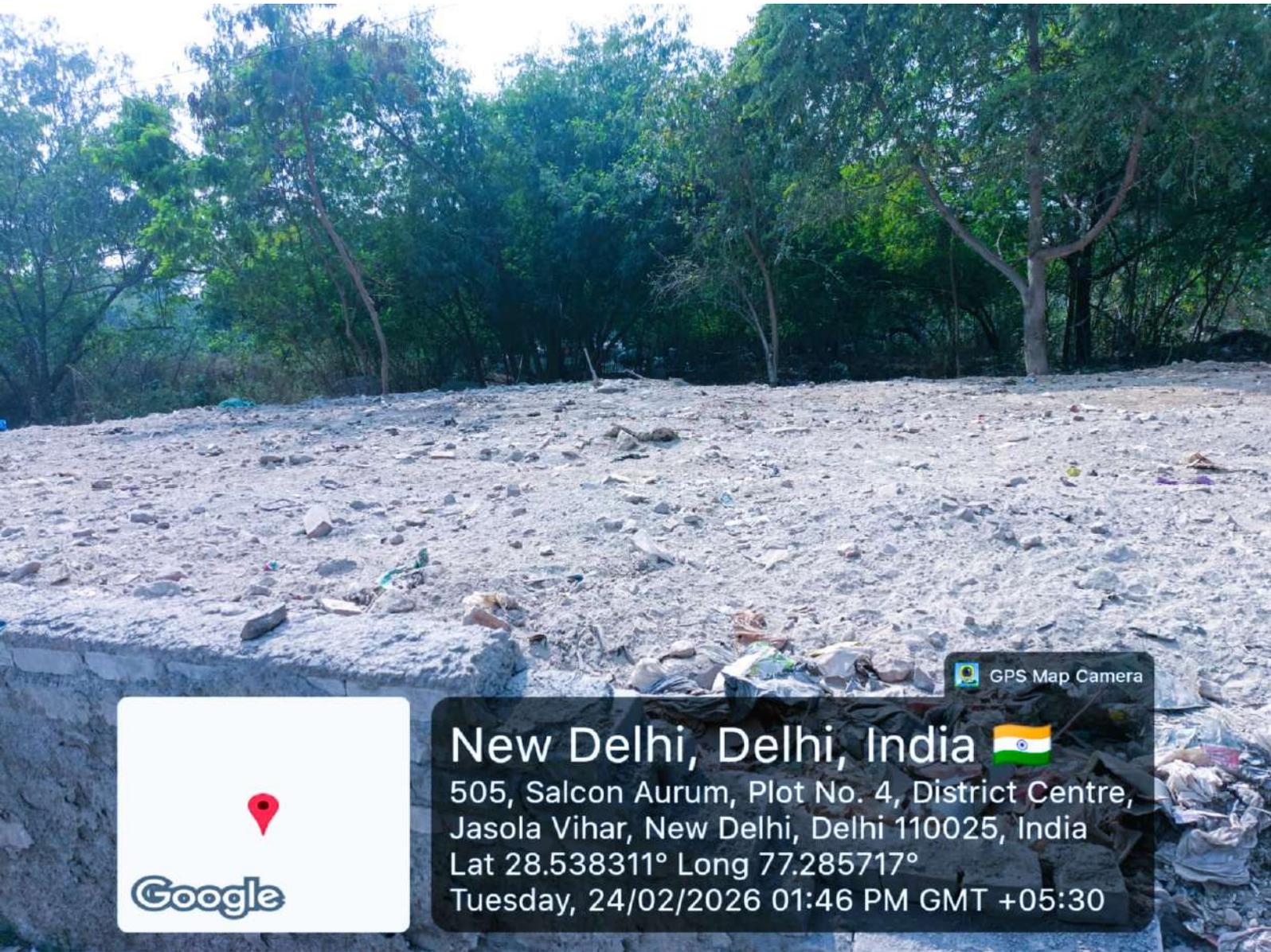
**Copy to:**

1. SHO Police Station Sarita Vihar for information and necessary action please.
2. AE-III/EMD-7 for information and w.r.t report.

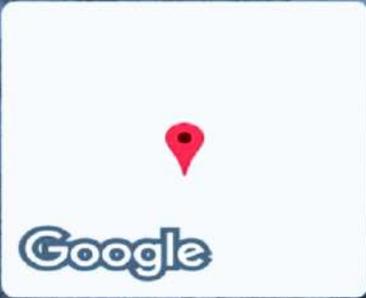
अधिकाषी अभियंता  
पूर्वी रखरखाव खंड-07/दि.वि.प्रा.

Annexure “R-4” (Colly)





GPS Map Camera



New Delhi, Delhi, India 

505, Salcon Aurum, Plot No. 4, District Centre,  
Jasola Vihar, New Delhi, Delhi 110025, India

Lat 28.538311° Long 77.285717°

Tuesday, 24/02/2026 01:46 PM GMT +05:30



No. F2(54)/Encmt./AE(P)/EMD-7/EZ/DDA/2025-26/1995

Dated: - 19/01/2026

To

The Deputy Commissioner of Police  
Delhi Police, South District  
Sarita Vihar, New Delhi-110076

**HIGH LEVEL TASK FORCE MATTER**

Sub: - Regarding providing Police Assistance to DDA staff to carryout demolition programme for removal of unauthorized encroachment by vendors and MCD contractors on roadsides and footpaths all around District Centre Jasola on dt: 05.02.2026.

Please refer to the above cited subject, it has been found that unauthorized encroachment at roadsides and footpaths all around District Centre Jasola is going on by making temporary tea stalls, dhabas etc. and by parking cars, bikes and scooters on DDA footpath due to which pedestrian are facing a lot of problem. It has been decided to organize a demolition programme for removal of unauthorized encroachment at roadsides and footpaths all around District Centre Jasola.

This operation would be held on 05.02.2026. You are requested to make available sufficiently large no. of Police Assistance along with ladies Police and Tear Gas Squad to DDA staff in order to maintain law and order situation during the Demolition Programme.

The meeting point will be, Sarita Vihar Police Station at 10:00 AM on dt: 05.02.2026

Executive Engineer  
EMD-7/EZ/DDA

Copy to:

1. CE/EZ/DDA for kind information.
2. Special Commissioner of Police (Law & Order) North. 1st Floor Police (HQ), MSO building I.P. State Delhi-02, with the request that sufficient police force may be provided by the concerned DCP.
3. D.C.P (PCR) Model Town 3rd Floor P.H.Q, New Delhi 02, for kind information and necessary action.
4. The Deputy Commissioner Police, Traffic Police Grater kailash Thana Grater Kailash New Delhi-110048 to provide 5 nos. of tow away vehicles along-with sufficient no. of traffic police to tow away vehicles illegally parked on footpaths and road sides.
5. SE(HQ)/EZ/DDA for kind information.
6. SE/ECC-2/DDA for kind information.
7. AE-(QRT) HQ/EZ/DDA with the request to assist the demolition programme at site along with the QRT security guards.
8. EE/EMD-1 is requested to provide 1 No. JCB, 1 nos of Dumper One Photographer and video grapher & 05 nos. of Labour to carry out the demolition programme on the 05.02.2026 at 10:00 AM.
9. Dy. Director/LM/SEZ/DDA, with request to depute concerned AD/Tehsildar/Kanoongo for supervision/identification of DDA land along with the legal status for facilitating the demolition program on the aforesaid date & time.
10. Executive Engineer, BSES, NFC, Sukhdev Vihar for necessary action.
11. A.C.P Sarita Vihar new Delhi-110076, for information and necessary action.
12. A.C.P Traffic Police, for information and necessary action.
13. S.H.O Police Station, Sarita Vihar, New Delhi, 110076 with the request to arrange sufficiently large no. of police force on 05.02.2026 at 10:00 AM.
14. AE-II, AE-III & AE/ (QRT)/EMD-7 , JE(QRT)/EMD-7 to execute the demolition program along with QRT security guards.

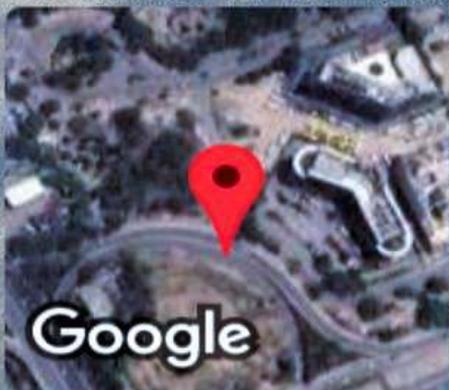
AE  
JE

AE  
JE

EE/EMD-7/EZ/DDA



 GPS Map Camera



New Delhi, Delhi, भारत 

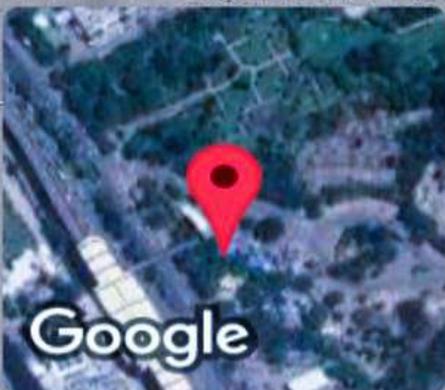
Shop No-29, Ground Floor, Splendor Forum, Mall Rd, Jasola Vihar, New Delhi, Delhi 110025, भारत

Lat 28.537672° Long 77.28594°

मंगलवार, 24/02/2026 09:23 AM GMT +05:30



 GPS Map Camera



नई दिल्ली, दिल्ली, भारत 

G7qm+hm3, कोस मीनार मार्ग, जसोला विहार, नई  
दिल्ली, दिल्ली 110025, भारत

Lat 28.539022° Long 77.283935°

मंगलवार, 24/02/2026 09:17 AM GMT +05:30

**POWER OF ATTORNEY**

IN THIS COURT OF NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

OA. No. 516 of 2025

SPLENDOR LANDBASE LIMITED & ORS. *in re :-*

Pfiff/App./Petitioner/Complainant

**VERSUS**

STATE OF NCT OF DELHI & ORS.

Defdt. of Resdt.

KNOW ALL to Whom these presents shall come that I/We SUPERINTENDING ENGINEER

Delhi Development Authority on behalf of Delhi Development Authority the above named RESPONDENT NO.2

do hereby appoint DEEKSHAL KAKAR  
Panel Counsel, - D/1154/08

Delhi Development Authority,  
B-6/58, LGF, Safdarjung Enclave  
New Delhi-110029

hereinafter called the Advocate(s) to be my/our Advocate(s)  
in the above noted case and authorising him/her

Email: deeksha.kakar@soladi.com - M-931319255

To act, appear and plead in the above noted case in this Court or in any other Court in which the same may be tried or heard and also in the appellate Courts.

To sign, file, verify and present pleading, replications, appeals cross-objections, or petitions for executions, revision restoration, withdrawal, compromise or other petitions, replies, objections written statements, affidavits or other documents as may be deemed necessary or proper for the prosecution of the case in all its stages.

To file and take back documents and also withdraw unspent diet money or printing charges that may arise touching or in any manner relating to the said case.

To take out execution proceedings.

To deposit draw and receive : money cheques, and grant receipts therefor and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case.

To appoint and instruct any other Legal Practitioner authorising him to exercise the Powers and authorities hereby conferred unto the Advocates whenever they think fit to do so and to sign the power of attorney on my/our behalf.

And I/we the undersigned do hereby agreed to ratify and confirm to acts done by the Advocates of their substitutes in the matter as my/our own acts, as if done me/us to all intents and purposes.

And I/we undertake that I/we or my duly authorised agent would appear in the court on all hearings and will inform the Advocates for appearance, when the case is called.

And I/we undersigned to hereby agree to hold the Advocate or their substitutes responsible for the result of the said case in consequence of their absence from the Court when the said case is called up for hearing, or for any negligence of the said Advocates or their substitutes.

And I/we the undersigned do hereby agree that in the event of the whole or any part of the fee agreed by me/us to be paid to the Advocate remaining unpaid, he shall be entitled to withdraw from the prosecution of the said case until the same is paid up.

IN WITNESS WHEREOF I/we do here unto set my/our hand to these present the contents of which have been understood by me/us this day of 2026

Accepted,  
Advocate(s)

*(Signature)*

D/1154/08

DELHI DEVELOPMENT AUTHORITY  
Vikas Sadan, New Delhi-23

*(Signature)*

for DELHI DEVELOPMENT AUTHORITY

Superintending Engineer  
परिमण्डल-2 / ECC-2  
Delhi Development Authority  
New Delhi-110029